

(b) if so, what progress has been made as a result thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) Communications have been received after the Midterm elections from the Chief Ministers of both the Punjab and Haryana expressing divergent views in this regard.

(b) In the absence of agreement between the Governments concerned, it has not been possible so far to make any further progress in regard to the solution of these issues.

MI SLIM SENA IN DELHI

798. SARDAR HARCHARAN SINGH DUGAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware that a 'Muslim Sena' has been formed in Delhi to protect the interests of the minority community; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) According to information furnished by the Delhi Administration Dr. Z. Abbas Malik, Municipal Councillor, Delhi announced at a public meeting on February 25, 1969 that he proposed to set up a volunteer corps to provide protection to the religious places of Muslims and to safeguard generally the community's interests in Delhi. On 19th April, 1969, Dr. Malik said that the organisation would be known as 'Muslim Sena'. About 20/22 volunteers are reported to have appeared in public for the first time on the evening of April 24, 1969. When a public meeting was held in Urdu Bazar.

(b) Action under the law will be taken in case any unlawful activities come to notice.

M.I.M. IN VI TO LADAKH

799. SARDAR D. K. JADHAV: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether (here is any proposal under Government's consideration to send a team of Members of Parliament to Ladakh to

make an on the spot study of the recent happenings there; and

(b) if so, when such a team is likely to be sent there?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b)

\ suggestion that some Members of Parliament should go to Ladakh and see for themselves the conditions there has been taken up with the Government of Jammu and Kashmir and their reply is awaited.

SI KIM BV HIE'. STUDENTS OF LIONS VIDYA MANDIR

800. SHRI D. THENGARI: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

(a) whether it is a fact that students of the Lions Vidya Mandir, Kashmir House, New Delhi, a Government aided school went on a lightning strike, during their annual examinations this year;

(b) whether it is a fact that only ten days before the annual examination class X students were asked to purchase three new books and a considerable part of the paper was set from out of these books without the teaching of these books;

(c) what are the reasons for the prescribing of these books at such a late stage;

(d) whether Government's attention has also been drawn to the bad behaviour of the principal of the school towards parents of the students of the school; and

(e) if so, what is Government's reaction thereto and what action Government propose to take in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSHAN): (a) to (e) The requisite information has been called for from the authorities concerned and will be laid on the Table of the Sabha as soon as possible.

RULES REGARDING CONFIRMATION OF CENTRAL GOVERNMENT EMPLOYMENT

SOI. SHRI MUKA GOVINDA REDDY: Will the Minister of HOME AFFAIRS be pleased to state: